

(17)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.71/93

Date of Order: 29.1.1993

BETWEEN:

U.Narasimhulu

.. Applicant.

A N D

1. The Chief Personnel Officer,
S.C.Rly., Rail Nilayam,
Secunderabad.
2. The Deputy Chief Mechanical
Enginner, Carriage Repair Shop,
Personnel Branch, S.C.R.
Tirupati.
3. The WorkShop Personnel Officer,
Carriage Repair Shop, S.C.Rly..
Tirupati, Chittoor Dist.

.. Respondents.

Counsel for the Applicant

.. Mr.P.Venkateswarlu

Counsel for the Respondents

.. Mr.N.V.Ramana

CORAM:

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUDL.)

(Order of the Single Member Bench delivered by
Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.).

This is an application filed under Section 19 of the
Administrative Tribunals Act to direct the respondents to
provide an employment in the posts of Group 'D' (un-Skilled
posts) in the scale of 750-940 (RSRP) as per their alternative
offer of appointment and pass such other order or orders
as may deem fit and proper in the circumstances of the case.

Today we have heard Mr.P.Venkateswarlu, Advocate for
the applicant and Mr.N.V.Ramana, Standing Counsel for the
respondents.

T. C. N. S.

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3. O.A.1034/91 had been filed earlier for similar reliefs which the applicant had been claimed in this O.A. O.A.1034/91 and the present O.A. are similar and identical in all respects. So, it would be fit and proper to dispose of this O.A. with the same directions as given in O.A.1034/91

4. Hence, we direct the respondents as and when the group 'D' posts in the outsider's quota become available at Carriage Workshop, Tirupati or any whereelse in the Guntakal Division, the applicant should be considered ~~fitat~~ before considering any other case in the order of his rank in the empanelment for Group 'C' posts.

O.A. is disposed of accordingly, leaving the parties to bear their own costs.

T. (Chandrasekhara Reddy)
(T.CHANDRASEKHARA REDDY)
Member (Judl.)

Dated : 29th January, 1993

(Dictated in Open Court)

82/193
Deputy Registrar (J)

To

1. The Chief Personnel Officer, S C.Rly,
Railnilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer,
Carriage Repair Shop, Personnel Branch,
S.C.Rly, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair Shop,
sd S C.Rly, Tirupati, Chittoor Dist.
4. One copy to Mr. P. Venkateswarlu, Advocate
5-9-22/4, Adarsh Nagar, New MLA Q rts., ~~Ex~~ Hyderabad.
5. One copy to Mr. N. V. Ramana, SC for Rlys CAT.Hyd.
6. One spare copy.

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TYPED BY COMPARED BY
CHECKED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BACH 7.F HYDERABAD

THE HON'BLE MR. V. NEELADRI RAO : V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAM (A)

AND

THE HON'BLE MR. CHANDRA SEKHAR REDDY
: MEMBER (J)

AND

THE HON'BLE MR.

DATED: 29-1-1993

~~ORDER~~ JUDGMENT:

R.P./C.P/M.A. No.

in

C.A. No. 71/93

F.A. No.

(W.P. No.)

Admitted and Interim directions
issued.

Allowed

Disposed of with directions

Dismissed as withdrawn

Dismissed

Dismissed for default

Rejected/Ordered

No order as to costs.

pvm

